

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 109 of 2012**

**Dated : 27<sup>th</sup> May, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Faridabad Industries Association & Ors. ....Appellant(s)  
Versus**

**Haryana Electricity Regulatory Commission & Ors.  
...Respondent (s)**

Counsel for the Appellant (s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Gaurav Dudeja

**ORDER**

We have heard Mr. Amit Kapur, the learned counsel for the Respondent for some time.

Post the matter for further submissions on **03.07.2013.**

**( Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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